## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 87/KB/2017 C.P.No.-100/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name of the Company		Ashadeep Commodites Pvt.Ltd. &Ors		
Under Section		391(2) 394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.		3 DAWN. Advocate	Applicants.	20/11/2013
2.	M8 TIAII Dy Dure		0/0 RD(ER) MGA	29.11.17

## ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Ld. Counsel for the petitioners has filed Synopsis but incomplete. Petitioner is directed to file detail synopsis within 7 days from today.

List on 18/12/2017.

8d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)